NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUIPPO ENERGY LIMITED

NAME OF THE RESPONDENT(S)

: MMS STEEL & POWER PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(PRAHEBORD BURT (FOR RHHUC BACKSI)

2 N.K. VANAM

COUNSEL FOR RESPONDENTS

Counsel representing both the parties present. Counsel for respondent prayed time to take steps to settle the outstanding debt. At request, time is enlarged. Put up on 19.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)

(MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)